GOVERNMENT OF MEGHALAYA HOME (POLITICAL) DEPARTMENT

ORDER

No. POL.75/2020/PtI/73

Dated: Shillong the 7th October, 2020

In continuation to Order No. POL.75/2020/PtI/62, dated 1st September, 2020; all tourist spots / places in the State are permitted to re-open for local tourists from within the State with effect from 16th October, 2020.

The above permission is subject to compliance with the SoP issued by the Tourism Department, Government of Meghalaya vide No. Tourism.22/2020/13, dated 31st August, 2020 and strict adherence to the social distancing protocols issued by the Health & Family Welfare Department, Government of Meghalaya.

All entities / organisations / associations that wish to re-open such places should intimate the Deputy Commissioner confirming adherence to the SoP. Deputy Commissioner shall ensure strict compliance to these protocols and guidelines through periodic inspections and regulate the schedule and timing depending on the local situation and to meet the social distancing norms.

(M.S. Rao)
Chief Secretary
Government of Meghalaya

Memo POL.75/2020/PtI/73-A Dated: Shillong the 7th October, 2020 Copy to:-

- 1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
- 2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
- The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
- 4. The Private Secretary to the Speaker, Meghalaya for kind information of the Speaker.
- 5. The Private Secretary to the Leader of Opposition, Meghalaya for kind information of the Leader of Opposition.

- The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
- 7. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
- 8. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
- The Additional Chief Secretaries/Principal Secretaries/ Commissioners
 Secretaries/ Secretaries of all the Department, Government of Meghalaya.
- 10. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
- 11. The Director, Information and Public Relations for wide publicity of the Order.
- 12. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
- 13. The Director All India Radio for wide publicity of the above Order.
- 14. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
- 15. The Secretary Autonomous District Councils.
- 16. All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/ Khliehriat/Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/ Baghmara for information and necessary action.
- 17. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.

18. The Chief Executive Officer, Municipal Board, Shillong/ Tura/Jowai/Resubelpara.

> Secretary to the Government of Meghalaya Home (Political) Department